NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.701/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

Name of the Company Under Section		Suresh Narayan SinghVs-Tayo Rools Limited. 9 IBC		
1. 2. 3.	Mr. Dorjy Mr. Pooja Mr. Doma	Chakrabatti, Ad Chakrabatti, Ad utle Bhattachanyya,	dv. For Respondent Adv.	8B3
1.	AKHILESH KU SHAKEEL MO	MAR SHRIVASTAN	Pelilioner	19/12/12

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard. Reserved for order.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)